

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00166/2018

DATED THIS THE 02ND DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Sri Harikumar Jha,
55 years,
S/o Sri Harihar Jha,
Managing Director,
Karnataka Soaps & Detergents limited,
(A Govt. of Karnataka Undertaking),
Having its Corporate Office & Factory
At "Sandal City",
Bengaluru-Pune Highway,
Bengaluru: 560 055.
Residing at No;160, 10th Cross,
1st Main, RMV Extension 2nd Stage,
Bengaluru: 560 094

.....Applicant

(By Advocate Shri P. A. Kulkarni)

Vs.

1. Union of India

By its Secretary,
Ministry of Environment & Forest,
Paryavarana Bhavan,
Lodhi Road,
New Delhi : 110 001.

2. State of Karnataka,

To be represented by Chief Secretary,
Vidhana Soudha,
Bengaluru : 560 001.

3. Principal Secretary,

Department of Personnel and Administrative Reforms (DPAR)
Vidhana Soudha,
Bengaluru: 560 001.

4. Dr. Mamata B.R., IAS (KN 2010)

Deputy Commissioner,
Ramanagara District,
Ramanagara: 575 511

5. Karnataka Soaps & Detergents limited,
(A Govt. of Karnataka Undertaking),

Having its Corporate Office & Factory

At "Sandal City",

Bengaluru-Pune Highway,

Bengaluru: 560 055.

By its Company Secretary

....Respondents

(By Shri A.S. Ponnanna, Additional Advocate General and

Shri T.S. Mahantesh, Counsel for the State Government)

O R D E R (ORAL)(HON'BLE DR. K.B. SURESH, MEMBER (J)

Apparently the respondents have filed a memo indicating that Respondent No. 4 has been posted elsewhere and therefore the matter has become infructuous. Being infructuous, the OA is disposed off accordingly. No order as to costs.

(DINESH SHARMA)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00166/2018

Annexure A1 Copy of the Government of Karnataka notification dated 07.03.2018

Annexures with reply statement

Nil

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